

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 174 of 2020

.....

Nityanand Tiwary @ Nityanand Tiwari & Ors.	---	Appellants
	Versus	
The State of Jharkhand	---	Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellants	:	
For the Respondent	:	

06/19.04.2021 Let the matter be listed on 28th April 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/